

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE APPEAL NO. 11321 OF 2016

(Arising out of OIO-AND-EXCUS-000-COM-029-15-16 dated 15/03/2016 passed by Commissioner of Central Excise, Customs and Service Tax-ANAND)

Rameshbhai J Patel

Appellant

Director, Narmada Bio Chem Pvt Ltd., Unit-iii, Block No.
74, 88 & 89, National Highway No. 8-b, Po-malapur,
Khera, Gujarat

Vs.

C.C.E. & C.-Anand

Respondent

Office of the Commissioner, Central Excise,
Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot Anand
Gujarat-388001

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri Anoop Kumar Mudvel, Superintendent (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: **18/03/2024**

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11320 OF 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**